

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.02.2021 (WEDNESDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 16 of 2021	Power Finance Corporation Ltd. Vs. Entega Ltd. & Ors.	Deepak Khurana	Fereshte Sethna
<b>2.</b>	Comp. App. (AT) No. 23 of 2021	Vijay Parikh Vs. Tarun Chandrakant Parikh and Ors.	Prabhat K.C.	Pradhuman Gohil

### **For Hearing**

<b>3.</b>	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh
<b>4.</b>	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projects, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	
<b>5.</b>	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan
<b>6.</b>	Comp. App. (AT) No. 296 of 2019	Vijaya Sai Poultries Pvt. Ltd. Vs. Vemulapalli Sai Pramella & Ors.	Manisha Chaudhary	C.B.N. Babbu
<b>7.</b>	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2 & R3 Ashim Vachher-R4 Swapnil Gupta-R5

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 1407 of 2019  <b>Part Heard</b>	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
<b>9.</b>	Comp. App (AT) (Ins) No. 1528 of 2019  <b>Part Heard</b>	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.  <b>With</b>	Misha	Rony John-R1
<b>10.</b>	Comp. App. (AT) (Ins) No. 591 of 2020  <b>Part Heard</b>	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia  <b>With</b>	Prateek Kumar	Ritu Bhalla
<b>11.</b>	Comp. App. (AT) (Ins) No. 593 of 2020  <b>Part Heard</b>	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.  <b>With</b>	Arijit Mazumda	Sudhir Sharma
<b>12.</b>	Comp. App. (AT) (Ins) No. 02 of 2021  <b>Part Heard</b>	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

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By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar